

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 704 of 2020

IN THE MATTER OF:

Kishanlal Likhmichand Bothra

...Appellant

Versus

Canara Bank

...Respondent

Present:

For Appellant: Mr. Navneet Duggar, Advocate.

For Respondent: Ms. Almira Lasrado, Advocate.

ORDER
(Virtual Mode)

12.02.2021 Learned Counsel for the Appellant submits that he has filed 'Written-Submissions' along with Rejoinder. Recorded.

Learned Counsel for the Respondent submits that the arguing counsel is not available and seeks time. One opportunity is given.

List the Appeal 'For Admission (After Notice)' Hearing on **24th March, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Basant B./md/